

R.O.C.No.30/2015-Con.B2

DISTRICT JUDGES
PROMOTION,
TRANSFER & POSTINGS

NOTIFICATION No. 158 / 2015

Ms. R.Vijayakumari, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service, as Chief Judicial Magistrate, Pondicherry, has been repatriated to her parent service viz., Tamil Nadu State Judicial Service, vide Order No.2723/3/2015-LD, Law Department, dated 11.09.2015 of Government of Puducherry and promoted as District Judge (Entry Level) on *ad hoc* basis, in the Tamil Nadu State Judicial Service, under 65% quota, vide G.O.(D).No.225, Public (Special-A) Department, dated 11.06.2015. On promotion as District Judge, she is posted as Sessions Judge, Mahalir Neethimandram, Salem vice Ms.M.Mariyayee, transferred.

HIGH COURT, MADRAS.
DATED : 13.10.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Promotion, Transfer and postings - Notification issued - Joining instructions – Issued.

- Ref: 1. High Court's Notification No.130 / 2015, dated : 26.08.2015.
2. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 26.08.2015.
3. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 11.09.2015.
4. High Court's Notification No. 158 / 2015, dated : 13.10.2015.

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Ms.R.Vijayakumari, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Chief Judicial Magistrate, Pondicherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service and promoted as District Judge (Entry Level), on ad-hoc basis and posted as Sessions Judge, Mahalir Neethimandram, Salem in the High Court's Notification 4th cited above, is required to hand over charge of her post to the Principal Sub Judge, Pondicherry, immediately and take charge of the post of Sessions Judge, Mahalir Neethimandram, Salem from Ms.M.Mariyayee, Sessions Judge, Mahalir Neethimandram, Salem, immediately, without availing full joining time.

On relief, Ms.M.Mariyayee, who has been transferred and posted as Additional District Judge & Presiding Officer, Special Court under E.C. Act, Salem, in the High Court's Notification 1st cited above, is required to take charge of the post of Additional District Judge & Presiding Officer, Special Court under E.C. Act, Salem from Thiru K.Rajasekar, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Salem, immediately, on the same day.

On relief from the post of Additional District Judge & Presiding Officer, Special Court under E.C. Act, Salem, Thiru. K.Rajasekar, who has been transferred, in the High Court's Notification 1st cited above, is required to await posting orders.

The Principal Sub Judge, Pondicherry, is placed in full additional charge of the post of Chief Judicial Magistrate, Pondicherry, until further orders.

**HIGH COURT, MADRAS.
DATED : 13.10.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**